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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO 1048/93

New Delhi, this the 27th day of Nov. 1998.

HON'BLE MR RATAN PRAKASH, MEMBER (J)
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

1. Action Committee All India
Staff Artists and Staff of Song
& Drama Division, Ministry of
Information & Broadcasting,
Government of India, 15/16,
Netaji Subhash Marg, Darya
Ganj, New Delhi-11002. Through

The Convener, Shri Surendra
Thussu.

2. Shri Ramesh Bhatija, S/o
Latge Shri Arjun Dass, A/A 42
Years, Employed as an Actor
(Staff Artist), Song & Drama
Division, Ministry of
Information & Broadcasting,
Government of India, 15/16,
Netaji Subhash Marg, Darya
Ganj, New Delhi-11002.

3. Shri Yatendra Saxena, S/o
Late Shri R. Prasad, A/A 57
Years, Employed As Dancer
(Staff Arftist), Song & Drama
Division, Ministry of
Information & Broadcasting,
Government of India, 15/16,
Netaji Subhash Marg, Darya
Ganj, New Delhi-11002.

4. Shri Jagdish Sehgal, S/o
Late Sh. Ramanath, A/A 50
Years, Employed as an Actor
(Staff Artist), Song & Drama
Division, Ministry of
Information & Broadcasting,
Government of India, 15/16,
Netaji Subhash Marg, Darya
Ganj, New Delhi-11002.

5. Shri Vinay Sharma, S/O Late
Shri K.L. Sharma A/A 37 Years,
Employed as an Actor (Staff
Artist) Song & Drama Division,
Ministry of Information &
Broadcasting, Government of
India, 15/16, Netaji Subhash
Marg, Darya Ganj, New
Delhi-11002.
(By Advocate: None)

.....Applicants

Versus

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1. Union of India through
Secretary, Ministry of
Information & Broadcasting,
Shastri Bhawan, New Delhi.

2. Director, Song & Drama
Division, Ministry of
Information & Broadcasting,
Government of India, 15/16,
Netaji Subhash Marg, DaryaGanj,
New Delhi-110 002.

3. Deputy Director (P&C), Song
& Drama Division, Ministry of
Information & Broadcasting,
Government of India, 15/16,
Netaji Subhash Marg, Darya
Ganj, New Delhi-110 002.

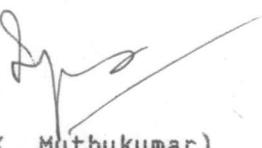
.....Respondents

(By Advocate: Shri P.H. Ramchandani)

ORDER (Oral)

By Hon'ble Shri Ratan Prakash, Member (J)

This is a 1993 case and none has appeared to proceed further. It was listed earlier on 21.8.98, 15.1.98 and has been listed today also at Sr. No. 7 of the cause list but none has appeared on behalf of the applicant. In the circumstances the O.A. is dismissed for default and non-prosecution on the part of the applicants.


(K. Muthukumar)

Member (A)


(Ratan Prakash)

Member (J)

cc.